

Guidelines for Entry to Supreme Court of India premises

SUPREME COURT OF INDIA

Entry to High Security Zone is restricted through Photo Entry Pass and Proximity Card. Procedure for issue of same is as follows:-

PHOTO ENTRY PASS

- (a) Application form for issue of photo entry pass is available at the Reception.
- (b) Fill application form in Capital Letters.
- (c) Use correct Court No./Item No./Place for which pass is required.
- (d) Attach copy of any one of the following:-
Govt. I Card/Driving Licence/ PAN Card /Ration Card/
Passport.
- (e) Form is to be counter signed by Advocate on-Record or Senior advocate.
- (f) Do not leave any column blank.
- (g) Stand in queue at the designated counter.
- (h) Counter No. 1 is reserved for the Party-in-Person.

Proximity Card for SCBA Members and Senior Advocates

2. They may apply in the prescribed form duly filled up through SCBA. Copy of duly receipted application form should be submitted at Reception for issue of temporary Photo Entry Pass till proximity card is issued.

Proximity Card for Non-SCBA Members.

3. Advocates who are members of State Bar Council of any state are required to submit application form available with Admn. Material Branch (Room No. GE-35 Admn. Material Annexe) alongwith fee of **Rs. 250 to SCBA**. Copy of application form should be submitted at Reception for issue of temporary Photo Entry Pass till proximity card is issued.

For further details, contact PRO at 2356 (From Reception) or office Telephone No. 011-23385347.

Form for issue of Proximity Card and Form for issue of Photo Entry Pass also available on Supreme Court of India website at <http://supremecourtofindia.nic.in>

Mobile Phones, Cameras and other electronic devices are not permitted inside Court Rooms.

Reception counter remains open from 9 AM to 5 PM.

One Counter open at 8.30 a.m. on **Misc. Days**